

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/258/2018
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PVT LTD & 2 OTHERS
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

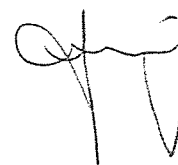
CIBI VISHNU
S. JERIN ABDEL SOJAN

Counsel for the
Applicant



H. Karthik Seshadri
C. Sujay

Counsel for
Respondents



ORDER

Both the sides are present, sought an adjournment. At request,
the matter stands adjourned. Put up on **06.09.2019 at 10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)